HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2025 in CRP/87/2025/(Filing No.)

MAITA KUMAR TAMANG

APPLICANT

VERSUS

DAWA TAMANG RESPONDENT

Date: 01.09.2025

CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Lahang Limboo, Advocate, on behalf of Ms. Tshering

Uden Sherpa, Advocate (Legal Aid Counsel).

For Respondent None present.

ORDER

The Registry reports that the online postal tracking report indicates the status as "item dispatched".

Learned Counsel for the Applicant seeks to serve Notice by "dasti" to the Respondents.

Requisites be filed within three days.

Let Registry take necessary steps.

List on 30-10-2025.

Judge 01.09.2025